

भारताय रिज़व बक RESERVE BANK OF INDIA

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RBI/2010-11/193 RPCD.CORRB.AML.BC.No.19/03.05.33(E)/2010-11

September 9, 2010

The Chairmen
All Regional Rural Banks (RRBs)

Dear Sir,

Know Your Customer (KYC) guidelines - accounts of proprietary concerns

Please refer to our circular <u>RPCD. CO. RRB. AML. No. 67/03.05.33 (E) /2009-10 dated April 9, 2010</u> advising all RRBs to lay down criteria in their customer identification procedure for opening accounts of proprietary concerns.

- 2. In this connection, it is clarified that in addition to the documents listed in paragraph 2(i) of our circular referred to above for opening a bank account in the name of a proprietary concern, RRBs may also accept any registration/licensing document issued in the name of the proprietary concern by the Central Government or State Government Authority/Department. RRBs may also accept IEC (Importer Exporter Code) issued to the proprietary concern by the office of DGFT as an identity document for opening of bank account.
- 3. Please acknowledge receipt to our Regional Office concerned.

Yours faithfully,

(B.P.Vijayendra)

Chief General Manager